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## <u>NOTE</u>

## 1. HON'BLE MR. JUSTICE SAURABH BANERJEE WILL HEAR MATTERS LISTED BEFORE HIS LORDSHIP IN COURT NO. 16 ON 05.04.2024.

## NOTES

DELETION

- FAO(OS) (COMM) 173/2022, FAO(OS) (COMM) 174/2022, FAO(OS) (COMM) 209/2022 AND FAO(OS) (COMM) 270/2023 LISTED BEFORE SPECIAL DB COMPRISING HON'BLE MR. JUSTICE YASHWANT VARMA AND HON'BLE MR. JUSTICE DHARMESH SHARMA AT ITEM NOS. 2,3,4 AND 5 RESPECTIVELY ARE DELETED.
- W.P.(C) 5044/2014 LISTED BEFORE HON'BLE DR. JUSTICE SUDHIR KUMAR JAIN AT ITEM NO. 9 IS DELETED AS THE SAME IS A DECIDED CASE.
- 3. W.P.(C) 14073/2023 AND W.P.(C) 836/2024 LISTED BEFORE HON'BLE MR. JUSTICE TUSHAR RAO GEDELA IN THE ADVANCE CAUSE LIST AT ITEM NOS. 28 AND 30 RESPECTIVELY ARE DELETED AS THE SAME ARE LISTED IN SUPPLEMENTARY LIST.
- 4. CRL.REV.P. 451/2024 LISTED BEFORE HON'BLE MR. JUSTICE AMIT SHARMA AT ITEM NO.70 IS DELETED AS THE SAME IS RETURNED TO FILING COUNTER.

## CORRIGENDUM

W.P. (CRL) 1689/2019 LISTED BEFORE HON'BLE MR. JUSTICE AMIT SHARMA AT ITEM NO. 50 MAY BE READ AS UNDER:

50. W.P. (CRL)1689/2019PRAMOD LOHIYA & ANR.ANURAG JAIN, MOHIT CHAUDHARYCRL.M.A.12228/2019Vs. STATE & ANR.CRL.M.A.13070/2021

Other Case filed against same P.S.-FIR No. :(S.P. BADLI-826/2018) CRL.REV.P. 619/2019 filed by GOPAL TANEJA (Disposed on : 22-DEC-20 ) P.S.-FIR No. :(S.P. BADLI-826/2018)

HIGH COURT OF DELHI 04.04.2024 REGISTRAR(LISTING)